

ITEM NO.6

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 17-01-2020 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI  
[IN CHAMBERS]

For Appellant(s) Ms. Pracheta Kar, Adv.  
Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned Counsel for the Appellant seeks time.

As prayed for, two weeks' time is granted to the Appellant to  
do the needful.

(POULAMI PAUL)  
SENIOR PERSONAL ASSISTANT

(VIJAY KUMAR)  
BRANCH OFFICER